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## West Bengal Appropriation Act, 1953

## 11 of 1953

[31 March 1953]
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## West Bengal Appropriation Act, 1953

11 of 1953
[31 March 1953]

## PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1954.
Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1954;
It is hereby enacted as follows:-
1 For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 18th March, 1953, Part IVA, page 370; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 20th March, 1953; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of the West Bengal Legislative Council held on the 30th March, 1953.

## 1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1953.

## West Bengal for the year 1953-54 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees seventy-five crores, eleven lakhs, fifty-two thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1954, in respect of the services specified in column 2 of the Schedule.

## 3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1954.

## SCHEDULE 1

SCHEDULE
SCHEDULE
(See sections 2 and 3)

| $\mathbf{1}$ | $\mathbf{2}$ | $\mathbf{3}$ |  |  |
| :--- | :--- | :--- | :--- | :--- |
| $\begin{array}{c}\text { Grant } \\ \text { No. }\end{array}$ | $\begin{array}{c}\text { Services and } \\ \text { purposes. }\end{array}$ |  | $\begin{array}{c}\text { Soted by the } \\ \text { Legislative } \\ \text { Assembly. }\end{array}$ | $\begin{array}{c}\text { Charged on } \\ \text { the } \\ \text { Consolidated } \\ \text { Fund. }\end{array}$ |$)$


| ¢ | 1s-Utner ıaxes ana Duties | 1/,UU,UUU |  | 1/,UU,UUU |
| :---: | :---: | :---: | :---: | :---: |
|  | C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works. |  |  |  |
| 9 | 7-Interest on works for which Capital Accounts are kept. |  | 11,83,000 | 11,83,000 |
| 10 | XVII-IrrigationWorking expenses | 22,21,000 |  | 22,21,000 |
|  | 18-Other Revenue expenditure financed from Ordinary Revenues. | 86,80,000 |  | 86,80,000 |
|  | 18(1)-Other Revenue expenditure finance from Famine Insurance Fund. |  |  |  |
|  | H-Civil Works and Miscellaneous Public Improvements. |  |  |  |
|  | 51A-Interest on Capital Outlay on Multipurpose River Schemes. . . |  | 39,26,000 | 39,26,000 |
|  | 51B-Other Revenue expenditure connected with Multipurpose River Schemes. | 3,30,000 |  | 3,30,000 |
|  | CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account. |  |  |  |
|  | 68-Construction of Irrigation, Navigation, Embankment and Drainage Works. | 22,000 |  | 22,000 |
|  | HH-Capital Account of Civil Works and Miscellaneous Public Improvements |  |  |  |


|  | outside the Revenue Account. |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
|  | 80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account. | 3,95,00,000 |  | 3,95,00,000 |
|  | Total-Grant No. 10 | 5,07,53,000 | 39,26,000 | 5,46,79,000 |
|  | E-Debt Services |  |  |  |
| 11 | 22-Interest on Debt and other obligations | 1,000 | 24,13,000 | 24,14,000 |
| 12 | 23-Appropriation for Reduction or Avoidance of Debt. |  | 26,63,000 | 26,63,000 |
|  | F-Civil Administration |  |  |  |
| 13 | 25-General <br> AdministrationGeneral Administration | 2,37,00,000 | 8.37 .000 | 2,45,37,000 |
| 14 | 27-Administration of Justice | 79,41,000 | 27.29.000 | 1,06,70,000 |
| 15 | 28-Jails and Convict Settlements | 89,84,000 |  | 89,84,000 |
| 16 | 29-Police | 5,88,82,000 |  | 5,88,82,000 |
| 17 | 30-Ports and Pilotage | 7,89,000 |  | 7,89,000 |
| 18 | 36-Scientific Departments | 1,04,000 |  | 1,04,000 |
| 19 | 37-Education | 4,52,09,000 |  | 4,52,09,000 |
| 20 | 38-Medical | 3,52,63,000 | 60,000 | 3,53,23,000 |
| 21 | 39-Public Health | 1,15,92,000 |  | 1,15,92,000 |
| 22 | 40-AgricultureAgriculture | 2,29,74,000 |  | 2,29,74,000 |
|  | FF-Civil <br> AdministrationCapital Account outside the Revenue Account. |  |  |  |
|  | 71-Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account. | 1,02,000 |  | 1,02,000 |
|  | Total-Grant No. 22 | 2,30,76,000 |  | 2,30,76,000 |


|  | F-Civil <br> Administration |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
| 23 | 40-AgricultureFisheries | 18,50,000 |  | 18,50,000 |
| 24 | 41-Veterinary | 21,80,000 |  | 21,80,000 |
| 25 | 42-Co-operation | 20,44,000 |  | 20,44,000 |
| 26 | 43-Industries Industries | 27,92,000 |  | 27,92,000 |
|  | FF-Civil <br> AdministrationCapital Account within the Revenue Account. |  |  |  |
|  | 43A-Capital Outlay on Industrial Development within the Revenue Account. |  |  |  |
|  | H-Civil Works and Miscellaneous Public Improvements. |  |  |  |
|  | 52A-Other Revenue <br> Expenditure connected with Electricity Schemes. | 1,49,000 |  | 1,49,000 |
|  | XLI-Receipts from Electricity SchemesWorking Expenses. | 14,62,000 | 4,18,000 | 18,80,000 |
|  | HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account. |  |  |  |
|  | 53-Capital Outlay on Electricity Schemes met out of Revenue. | 5,57,000 |  | 5,57,000 |
|  | FF-Civil <br> AdministrationCapital Account outside the Revenue Account. |  |  |  |
|  | 72-Capital Outlay on Industrial Development outside the Revenue Account. | 3,15,000 |  | 3,15,000 |
|  | HH-Capital Account |  |  |  |


|  | of Civil Works and Miscellaneous Public Improvements outside the Revenue Account. |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
|  | 81A-Capital Outlay on Electricity Schemes outside the Revenue Account. | 13,07,000 |  | 13,07,000 |
|  | Total-Grant No. 26 | 65,82,000 | 4,18,000 | 70,00,000 |
|  | F-Civil <br> Administration |  |  |  |
| 27 | 43-IndustriesCottage Industries | 14,36,000 |  | 14,36,000 |
|  | FF-Civil <br> AdministrationCapital Account outside the Revenue Account. |  |  |  |
|  | 72-Capital Outlay on Industrial Development outside the Revenue Account-Cottage Industries. | 2,00,000 |  | 2,00,000 |
|  | Total-Grant No. 27 | 16,36,000 |  | 16,36,000 |
|  | F-Civil <br> Administration |  |  |  |
| 28 | 43-IndustriesFisheries |  |  |  |
| 29 | 43-IndustriesCinchona | 31,57,000 |  | 31,57,000 |
| 30 | 47-Miscellaneous Departments | 63,46,000 |  | 63,46,000 |
|  | H-Civil Works and Miscellaneous Public Improvements. |  |  |  |
| 31 | 50-Civil Works | 4,97,45,000 | 13,37,000 | 5,10,82,000 |
|  | J-Miscellaneous |  |  |  |
| 32 | 54-Famine | 29,05,000 |  | 29,05,000 |
| 33 | 54A-Territorial and Political Pensions |  |  |  |
| 34 | 54B-Privy Purses and allowances of Indian Rulers | 1,73,000 |  | 1,73,000 |
| 35 | 55-Superannuation | 1,16,94,000 | 2,20,000 | 1,19,14,000 |


|  | allowances and Pensions JJ-Miscellaneous Capital Account within the Revenue Account. |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
|  | 55A-Commutation of Pensions financed from Ordinary Revenues. | 14,95,000 | 1.00,000 | 15,95,000 |
|  | JJ-Miscellaneous Capital Account outside the Revenue Account. |  |  |  |
|  | 83-Payments of commuted value of Pensions |  |  |  |
|  | Total-Grant No. 35 | 1,31,89,000 | 3,20,000 | 1,35,09,000 |
|  | J-Miscellaneous |  |  |  |
| 36 | 56-Stationery and | 50,83,000 |  | 50,83,000 |
| 37 | Printing 57-MiscellaneousMiscellaneous | 1,73,16,000 | 28.57.000 | 2,01,73,000 |
|  | JJ-Miscellaneous Capital Account outside the Revenue Account. |  |  |  |
|  | 82-Capital Account of other State Works outside the Revenue Account. | 1,25,25,000 |  | 1,25,25,000 |
|  | - Total-Grant No. 37 | 2,98,41,000 | 28,57,000 | 3,26,98,000 |
|  | E-Debt Services |  |  |  |
| 38 | 22-Interest on Debt and other obligationsExpenditure on displaced persons. |  | 1,15.000 | 1,15,000 |
|  | J-Miscellaneous |  |  |  |
|  | 57-MiscellaneousExpenditure on displaced persons | 38,69,000 |  | 38,69,000 |
|  | JJ-Miscellaneous Capital Account outside the Revenue Account. |  |  |  |
|  | 82-Capital Account of other State Works | 2,79,87,000 | 30.000 | 2,80,17,000 |


|  | outside the Revenue Account-Expenditure on displaced persons. |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
|  | Deposits and Advances |  |  |  |
|  | Loans and Advances bearing interestLoans and Advances to displaced persons. | 3,57,54,000 |  | 3,57,54,000 |
|  | Total-Grant No. 38 | 6,76,10,000 | 1.45 .000 | 6,77,55,000 |
|  | E-Debt Services |  |  |  |
| 39 | 22-Interest on Debt and other obligationsCommunity Development Projects. |  | 40.000 | 40,000 |
|  | J-Miscellaneous |  |  |  |
|  | 57-MiscellaneousCommunity Development Projects. |  |  |  |
|  | M-Extraordinary items |  |  |  |
|  | 63B-Community <br> Development Projects | 75,97,000 |  | 75,97,000 |
|  | JJ-Miscellaneous Capital Account outside the Revenue Account. |  |  |  |
|  | 82-Capital Account of other State Works outside the Revenue Account-Community Development Projects. | 1,03,16,000 |  | 1,03,16,000 |
|  | Deposits and Advances |  |  |  |
|  | Loans and Advances bearing interestCommunity Development Projects. | 37,64,000 |  | 37,64,000 |
|  | Total-Grant No. 39 | 2,16,77,000 | 40.000 | 2,17,17,000 |
|  | M-Extraordinary items |  |  |  |


| 40 | 63-Extraordinary charges in India | 4,70,91,000 |  | 4,70,91,000 |
| :---: | :---: | :---: | :---: | :---: |
| 41 | 64C-Pre-partition Payments | 20,94,000 |  | 20,94,000 |
|  | HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account. |  |  |  |
| 42 | 80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account- Damodar Valley Project. | 10,02,56,000 |  | 10,02,56,000 |
| 43 | 81-Capital Account of Civil Works outside the Revenue Account. | 2,95,00,000 |  | 2,95,00,000 |
|  | J-Miscellaneous |  |  |  |
| 44 | XLVIA-Receipts from Road Transport Schemes- Working Expenses. | 1,12,69,000 | 8.00,000 | 1,20,69,000 |
|  | JJ-Miscellaneous Capital Account outside the Revenue Account. |  |  |  |
|  | 82B-Capital Outlay on Road Transport Scheme outside the Revenue Account. | 27,55,000 |  | 27.55,000 |
|  | Total-Grant No. 44 | 1,40,24,000 | 8.00.000 | 1,48,24,000 |
| 45 | 85A-Capital Outlay on Schemes of State Trading. | 1 |  | 1 |
|  | Public Debt |  |  |  |
| 46 | Floating Debt |  | 2,00,00,000 | 2,00,00,000 |
|  | Loans from Union Government |  | 37,68.000 | 37,68,000 |
|  | Total-Grant No. 46 |  | 2,37,68,000 | 2,37,68,000 |
|  | Deposits and Advances |  |  |  |
| 47 | Interest free Advances | 27,60,000 |  | 27,60,000 |
| 48 | Loans and Advances | 1,14,58,000 |  | 1,14,58,000 |


|  | bearing interest |  |  |  |
| :--- | :--- | :--- | :--- | :--- |
|  | Grand Total | $\mathbf{7 0 , 7 2 , 0 6 , 0 0 1}$ | $\mathbf{4 , 3 9 , 4 6 , 0 0 0}$ | $\mathbf{7 5 , 1 1 , 5 2 , 0 0 1}$ |

